

14.05.01

Hon' Mr. Justice R.R.K. Trivedi V.C  
Hon' Maj. Gen. K.K. Srivastava AM

List has been revised, none  
is present for the parties. On the  
dates 16.01.01. and 13.03.01 also  
none appeared for the applicant.  
It appears that applicant is not  
interested <sup>in</sup> pursuing this  
matter. The C.C.P. is accordingly  
dismissed for want of  
prosecution. No costs

  
AM.

  
V.C

Quab